

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.113/2000 in O.A.No.2831/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J) Hon'ble Shri V.K.Majotra, Member(A)

New Delhi, this the 29th day of May, 2000

Dr. Mahendra Pal Yadav c/o Dr. N.P.Yadav E-1/9/43, Sector-15 Rohini New Delhi - 110 085.

... Applicant

(By Shri S.K.Gupta, Advocate)

٧s.

- Sh. B.K.Chauhan Secretary Indian Council of Agricultural Research Krishi Bhawan New Delhi.
- Sh. B.K.Chauhan
   Joint Secretary
   Deptt. of Agriculture Research
   & Education (DARE),
   Krishi Bhawan
   New Delhi.
- 3. Dr. A.S.Sawant
  Chairman
  Agricultural Scientists Recruitment Board
  Krishi Anusandhan Bhawan
  Pusa, New Delhi. Respondents

(By Shri J.K.Singh, Asstt. Legal Adviser, ICAR)

## ORDER (Oral)

By Reddy. J.

Learned counsel for the petitioner submits that the order has been complied with. The CP, is therefore, closed. Notices issued to the alleged contemners are discharged. No costs.

(V.K.MAJOTRA)
MEMBER(A)

(V.RAJAGOPALA REDDY) VICE CHAIRMAN(J)

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